

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 94 OF 2016

Dated: 23rd January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Rajasthan Rajya Vidyut Utpadan Nigam Ltd. ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ramnesh Jerath

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley
Mr. Abhishek Upadhyay for R.1

Mr. Bipin Gupta
Mr. Sunil Bansal for R.2 to 4

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **12.04.2017.**

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**